

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL No. 332 of 2013**

**Dated : 3<sup>rd</sup> April, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s Lanco Kondapalli Power Ltd. .... Appellant(s)**

**Versus**

**Andhra Pradesh Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s): Mr. P.S. Narasimha, Sr. Adv.  
Mr. Sakya Singha Chaudhuri  
Ms. Prerna Priyadarshini**

**Counsel for the Respondent(s): Ms. Swapna Seshadri for R-2 to R.7**

**ORDER**

As agreed by the learned counsel for the parties, post the matter for further hearing on **30.04.2014**.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*ts/ak*